

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3924
ANSWERED ON:17.05.2006
PURCHASE OF STATIONERY ARTICLES FROM KENDRIYA BHANDAR
Jha Shri Raghunath; Singh Shri Prabhunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Committee of Secretaries (CoS) had considered the question regarding purchase of stationery articles from the Kendriya Bhandar (KB);
- (b) if so, the recommendations of the CoS in this regard;
- (c) whether these recommendations have been implemented by the Government;
- (d) if not, the reasons therefor; and
- (e) the steps taken to implement the recommendations without any further delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): The CoS recommended modification of Department of Personnel & Training's (DOPT) O.M. dated 14.7.1981 to the effect that purchases up to Rs. 10,000/- may be made from Kendriya Bhandar (KB)/National Consumer Co-operative Federation (NCCF) without tender but purchases beyond this value should be done through limited or open tender as the case may be.

(c) to (e): The Ministry of Finance has issued new General Financial Rules, 2005(GFR) modifying the provisions of GFR, 1963. They have clarified that the special dispensation, available under the earlier GFRs are no longer available after the GFRs have been revised and all purchases should now be made in accordance with the provisions of GFR, 2005.